PROF. G. RANGA: May I know, whether steps are being taken to see that the Employment Exchanges which Government are going to establish do not also play the role of a *kangani* and charge fees from the workers who go and register their names?

SHRI KHANDUBHAI DESAI: I do not think it is the intention to charge fees.

PROF. G. RANGA: Not fees and that is why I said *kangani* which means taking of private fees. They take bribes from the labourers.

SHRI KHANDUBHAI DESAI: Does the hon. Member mean the Employment Exchange officials?

PROF. G. RANGA: Yes.

SHRI KHANDUBHAI DESAI: I •will get the whole question examined. If this proves to be correct, we will take steps to see that this sort of thing does not happen again.

SHRI S. N. MAZUMDAR: In view of the reply to Mr. Mahanty's question, am I to take it that the Labour Ministry was completely unaware about the question of whether there is one well or not? The hon. Minister said that if notice was given, he will look into the matter. Are we to understand that Government does not even know whether there are drinking water facilities provided or not?

SHRI KHANDUBHAI DESAI: Drinking water facilities should be provided but if the facilities are defective, I assure the hon. Member that this will be taken into consideration by the Production Ministry,

ACCIDENTS IN THE GOLD MINES AT HUTTI IN HYDERABAD

*399. DR. R. B. GOUR: Will the Minister for LABOUR be pleased to state:

(a) the number of accidents in gold mines at Hutti in Hyderabad Stat* in each year since 1950;

(b) whether there has been any in crease in the accidents during this pe riod; and

to Questions

(c) if so, the reasons therefor?

THE MINISTER FOR LABOUR (SHRI KHANDUBHAI DESAI) I (a) A statement in regard to fatal accidents is placed on the Table of the Rajya Sabha. Information regarding non-fatal accidents is not readily available.

- (b) No. There has however been an increase in the number of non-fatal accidents.
- (c) The increase in the case of nonfatal accidents may be due partly to better reporting by the mines management as a result of closer vigilance by the Mines Department.

(This tendency could not have developed all of a sudden).

STATEMENT

Number of fatal accidents and the number of persons killed in Hutti Gold Mines from 1st April 1951 upto the end of 1954.

Year	No. of fatal accidents	No. of Persons killed
1951	2	3
(April-D	eccmber)	
1952	2	2
1953	-	-
1954	_	-

N.B.— Prior to 1st April 1951, the mines were not under the purview of the Mines Act and hence no information is available for the year 1950.

DR. R. B. GOUR: The information given is about the number of fatal accidents and the number of persons killed in these accidents. What about the number of injured, partially disabled and such other types?

Mr. CHAIRMAN: He said that information regarding them is not readily available.

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KHANDUBHAI DESAI: SHR_x formation regarding non-fatal accidents is not readily available.

DR. R. B. GOUR: He has given the number of fatal accidents and the number of persons killed in such accidents as three but there must have been people injured and not dead, people who have lost certain limbs, partially disabled and so on. The report must be giving the number of people with such kinds of injuries also.

SHRI KHANDUBHAI DESAI: I say, even if there is some discrepancy in regard to the number of fatal accidents and the number of persons killed I will get it examined.

MR. CHAIRMAN: It is not necessary. In one fatal accident two might have been killed

SHRI KHANDUBHAI DESAI: Probably that may be true but there may be others also.

DR. R. B. GOUR: In reply to my question (b), the hon. Minister has said that the number is not readily available and he goes on to say "there has however been an increase in the number of non-fatal accidents". May I know from the hon. Minister whether he will be pleased to institute an enquiry into this matter and see why these accidents have increased? Is it due to better report or to some other things?

SHRI KHANDUBHAI DESAI: Yes, I will enquire into it.

DR. R. B. GOUR: Thank you.

GOLD MINES AT HUTTI IN HYDERABAD

- •400, Dr. R. B. GOUR: Will the Minister for LABOUR be pleased to state:
- (a) the total number of foreign engineers and officers employed in the gold mines at Hutti in the State of Hyderabad;
- (b) the tenure of these officers and heir salaries and allowances; and

(c) the nature of their work?

THE MINISTER FOR LABOUR (SHRI KHANDUBHAI DESAI): (a), (b) and (c;. The information is being collected r.nd-' will be placed on the Table of the Rajya Sabha in due course.

to Question*

DR. R. B. GOUR: May I draw the attention of the hon. Minister to the' fact that the foreign engineers employed in this concern are absolutely superfluous and that, in their places, the Indian engineers are doing the jobs, which results in the foreign personnel doing absolutely nothing?

MR. CHAIRMAN: It is a' matter of opinion.

•401. [Postponed tn the 6th April 1955.]

*402. [The questioner (Moulana M. Faruqi) was absent. For ansiDer, vide r.ol. 3253 infra.]

HINDI TELEPRINTING MACHINES

- *403. DR. RAGHUBIR SINH: Will the Minister for COMMUNICATIONS be pleased to
- (a) how many Hindi teleprinting machines have so far been manufactured;
- (b) how many of them are at present in use and on what lines; and
- (c) whether Government have plans for the increase of Hindi printing lines and for the furtherance of the manufacture of Hindi printing machines?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR):

- (a) Eight.
- (b) Four. Two are working on New Delhi-Patna circuit and two on New Delhi-Lucknow
- (c) The plans of Government are to evolve a suitable Hindi teleprinter machine. As soon as this has been finalised the department will take steps to provide for the manufacture of Hindi teleprinter machines for use on Hindi Teleprinter service.